

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **15.07.2026** (WEDNESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 251/2026 For Stay IA No. 696/2026	Subhendu Mohanty, The Assistant Commissioner Vs Sanjay Gupta, Liquidator of Lanco Babandh Power Ltd.	Mr. Sai Srujan Tayi	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 328/2026 For Stay IA No. 950/2026 (With defects)	Union Bank of India Vs P Lakshmi Sruthi, Personal Guarantor of Minerva Executive Apartments Pvt Ltd (Corporate Debtor)	Ms. Barnali Paul	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) No. 26/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. Akhil Suresh	Mr. Sherry Samuel Oommen
4.	Comp App (AT) (CH) No. 27/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. Akhil Suresh	Mr. PJ Anil Kumar
5.	IA No. 1202/2024 (For Substitution) in Comp App (AT) (CH) No. 28/2023 For Direction IA No. 1204/2024	Anika Gupta Vs Radha Ballabh Gupta WITH	Mr. Akhil Suresh	Mr. Sukumar Nainan Oommen

6.	IA No. 1201/2024 (For Substitution) in Comp App (AT) (CH) No. 29/2023 For Direction IA No. 1203/2024	Vishnukant Gupta Vs Radha Ballabh Gupta WITH	Mr. Akhil Suresh	Mr. Sukumar Nainan Oommen
7.	Comp App (AT) (CH) No. 30/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. Akhil Suresh	Mr. PJ Anil Kumar
8.	Comp App (AT) (CH) No. 31/2023	Vishnukant Gupta HUF Vs Sulochana Gupta	Mr. Akhil Suresh	Mr. PJ Anil Kumar
9.	IA No. 344/2026 (For Condone Delay) in Comp App (AT) (CH) No. 30/2026 For Exemption IA No. 345/2026 (With Defects)	Mohan Babu Gera & 5 Ors. Vs Chakkilam Aishwarya & 5 Ors	Mr. Gautam S Raman	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	TA (AT) No. 280/2021 (Comp App (AT) No. 80/2020 For Additional Docs. IA No. 1291/2020) For Direction IA No. 145/2025	Gurukripa Ayurvedic Heritage Pvt Ltd & Anr. Vs K Balagangadharan & 11 Ors. WITH	Mr. F Raymond Albyness	Mr. Mohan Pulickkal R1 Mr. Rajesh Vellakkat R7-R9
11.	TA (AT) No. 281/2021 (Comp App (AT) No. 81/2020) For Direction IA No. 207/2025	Aruna Unnikrishanan & Anr. Vs K Balagangadharan & 11 Ors. WITH	Ms. Barani Bharathi B	Mr. Mohan Pulickkal R1 Mr. Rajesh Vellakkat R9-R11
12.	TA (AT) No. 286/2021 (Comp App (AT) No. 129/2020 For Stay IA No. 1892/2020 For Exemption IA No. 1893/2020)	AV Gopalakrishnan & Anr Vs K Balagangadharan & 13 Ors	Ms. Parvathy Vijayan	Mr. Mohan Pulickkal R1 Mr. Rajesh Vellakkat R9-R11
13.	Comp App (AT) (CH) No. 59/2022 For Injunction IA No. 666/2022, 292 & 293/2023	Kodali Vijaya Rani Vs Cemantic Infra-Tech Ltd & 8 Ors	Mr. K Rajendran	Mr. Mr. Naveen Kumar Murthi R1 Mr. Y Suryanarayana R3, R6-R8
14.	Comp App (AT) (CH) (Ins) No. 292/2024	Govt. of Tamil Nadu Commercial Taxes and Registration Dept., Rep by Asst. Commissioner Vs Chandra Mouli Ramasubramaniam, Liquidator of Aqua Designs India Pvt Ltd	Mr. B Vijay	

15.	Comp App (AT) (CH) (Ins) No. 61/2025	State of Tamil Nadu Commercial Taxes & Registration Dept. Vs C Ramasubramaniam Liquidator of Surana Corporation Ltd. & Anr	Mr. B Vijay	Mr.S Sathiyarayanan R1
16.	Comp App (AT) (CH) No. 81/2025	LBR Foundation India Vs The Regional Director Ministry of Corporate Affairs (Southern Region)	Mr. S Aravindan	Mr. AR Sakthivel
17.	Comp App (AT) (CH) No. 119/2025 For Stay IA No. 1346/2025	Saraswati Power and Industries Pvt Ltd. Vs Yeduguri Sandinti Jagan Mohan Reddy & 8 Ors. WITH	Mr. Maharshi Viswaraj	Mr. Y Suryanarayana R1 R2 Mr. Roshan Atiq R4 Mr. Avinash Krishnan Ravi R6 Mr. Krishna Sumanth R7 Mr. TK Bhaskar
18.	Comp App (AT) (CH) No. 128/2025 For Stay IA No. 1435/2025	Yeduguri Sandinti Vijaya Rajasekhara Reddy Vs Yeduguri Sandinti Jagan Mohan Reddy & 8 Ors.	Mr. Arjun Suresh	Mr. Y Suryanarayana R1 R2 Mr. Roshan Atiq R5 Mr. Krishna Sumanth R7
19.	Comp App (AT) (CH) (Ins) No. 135/2025	German Solar Asia Pte Ltd Vs Zytech Solar India Pvt Ltd	Mr. Surya Teja Nalla	Ms. Shireen Sethna Baria
20.	Comp App (AT) (CH) (Ins) No. 159/2025 For Direction IA No. 433/2025	Pratik Mehta & 3 Ors Vs Kondisetty Kumar Dushyantha, Liquidator of Unishire Housing LLP & 2 Ors	Mr. Nityavendhan K	Mr. Chandramouli Prabhakar R1
21.	Comp App (AT) (CH) (Ins) No. 345/2025	Govt of Tamil Nadu, Commercial Taxes and Registration Dept, Rep by State Tax Officer Nagercoil Rural Circle Vs S. Rajendran Liquidator of Shree Ganesh EPC Pvt Ltd	Mr. B Vijay	Ms. MS Elamathi
22.	Comp App (AT) (CH) (Ins) No. 357/2025 For Exemption IA No. 1070 & 1071/2025	Savitri Telecom Services Vs Lookman Electroplast Industries Ltd	Mr. Adarsh Rai	Mr. Dhruv Gupta
23.	Comp App (AT) (CH) (Ins) No. 434/2025	National Asset Reconstruction Company Ltd Vs SEW LSY Highways Ltd WITH	Mr. VV Sivakumar	Ms. Kopal Sharraf

24.	Comp App (AT) (CH) (Ins) No. 472/2025 For Exemption IA No. 1341/2025 For Additional Docs. IA No. 1592/2025	SEW LSY Highways Ltd Vs National Asset Reconstruction Company Limited	Ms. Kopal Sharraf	Mr. VV Sivakumar
25.	Comp App (AT) (CH) (Ins) No. 235/2026 For Stay IA No. 655/2026 (With defects)	VK Abdul Rahim Promoter, Financial Creditor & Suspended Managing Director of Sargam Builders Pvt Ltd Vs CA Jasin Jose, RP/ Liquidator of Sargam Builders Pvt Ltd & 2 Ors. WITH	Mr. Babu Karukapadath	
26.	Comp App (AT) (CH) (Ins) No. 262/2023 For Stay IA No. 549/2024 Delay in filing docs. IA No. 1116/2024	John Joseph PA Vs CA Jasin Jose, Liquidator of Sargam Builders Pvt Ltd & 2 Ors WITH	Mr. Vinay Mathew Joseph	Mr. Harikumar G Nair R1 Ms. Deepa Harigovind R2 Mr. Babu Karukapadath- R3
27.	Comp App (AT) (CH) (Ins) No. 414/2024 For Stay IA No. 1132/2024 & 733/2026	VK Abdul Rahim Vs CA Jasin Jose, RP/ Liquidator, Sargam Builders (P) Ltd & 2 Ors	Mr. Babu Karukapadath	Mr. Akhil Suresh R1 Ms. Rehana Shukkur R3
28.	Comp App (AT) (CH) (Ins) No. 456/2025 For Stay IA No. 1303/2025	S Hari Karthik Liquidator- Jeypore Sugars Company Ltd Vs Kineta Global Ltd in Consortium with Power Mech Projects Ltd	Mr. J Manivannan	Mr. N Kumaraswamy
29.	Comp App (AT) (CH) (Ins) No. 477/2025 For Exemption IA No. 1357 & 1358/2025 For Stay IA No. 1359/2025	Reji Abraham Suspended Managing Director of Aban Offshore Ltd Vs Punjab National Bank & Anr	Mr. Sumesh Dhawan	Mr. ML Ganesh R1
30.	Comp App (AT) (CH) (Ins) No. 86/2026 For Stay IA No. 240/2026 For Exemption IA No. 242/2026 For Direction IA No. 800/2026	Raja Sekhara Rao Narayanam, Suspended Director, Ananda Bharathi Fertilizers(India)Pvt Ltd Vs Medarametla Srinivasa Mano Ranjani, Liquidator, Ananda Bharathi Fertilizers (India) Pvt Ltd & 2 Ors	Mr. Lokireddy Madhavalatha	Mr. ML Ganesh R2
31.	Comp App (AT) (CH) (Ins) No. 171/2026	Nithyanantham Ramachandran, Liquidator of Srivatsa International Pvt Ltd Vs RL Rekha & 2 Ors. WITH	Mr. T Ravichandran	Mr. M Mubarak Ahmad R1 R2 Mr. Raj Jhabakh R3

32.	Comp App (AT) (CH) (Ins) No. 172/2026 Interim Injunction IA No. 508/2026	Nithyanantham Ramachandran, Liquidator of Srivatsa International Pvt Ltd Vs K Boothalingam & 2 Ors WITH	Mr. T Ravichandran	Mr. M Mubarak Ahmad R1 R2
33.	Comp App (AT) (CH) (Ins) No. 173/2026 Interim Injunction IA No. 509/2026	Nithyanantham Ramachandran, Liquidator of Srivatsa International Pvt Ltd Vs RL Rekha & 3 Ors. WITH	Mr. T Ravichandran	Mr. M Mubarak Ahmad R1 R2 Mr. Raj Jhabakh R3
34.	Comp App (AT) (CH) (Ins) No. 176/2026 Interim Injunction IA No. 522/2026	Nithyanantham Ramachandran Liquidator of Srivatsa International Pvt Ltd Vs K Boothalingam & 2 Ors. WITH	Mr. T Ravichandran	Mr. M Mubarak Ahmad R1 R2 Mr. Raj Jhabakh R3
35.	Comp App (AT) (CH) (Ins) No. 185/2026 For Stay IA No. 540/2026 For Exemption IA No. 541/2026 (With Defects)	Cholamandalam Investment and Finance Company Ltd Vs Nithyanantham Ramachandran, Liquidator of Srivatsa International Pvt Ltd & 2 Ors.	Mr. Kishore Balasubramanian	
36.	Comp App (AT) (CH) (Ins) No. 254/2026 For Stay IA No. 707/2026 For Exemption IA No. 708 & 709/2026	PJ Ravichandran Vs N Sivachalam, Liquidator of Shri PKP Spintex Mills Pvt Ltd WITH	Mr. Kishore Balasubramanian	
37.	Comp App (AT) (CH) (Ins) No. 255/2026 For Stay IA No. 710/2026 For Exemption IA No. 711/2026	PJ Ravichandran Vs R Raghavendran Liquidator of Shri PKP Spintex Mills Pvt Ltd & 7 Ors.	Mr. Kishore Balasubramanian	
38.	Comp App (AT) (CH) (Ins) No. 258/2026 For Interim Relief IA No. 721/2026 For Stay IA No. 722/2026	Meridian Educational Society Vs Gonugunta Murali, Liquidator of Butta Infrastructure Pvt Ltd	Mr. Avinash Krishnan Ravi	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
39.	Comp App (AT) (CH) No. 115/2022 For Stay IA No. 1057/2022	T. Yashwanth & 2 Ors. Vs Arunkarthik Textiles Pvt Ltd & 7 Ors. WITH	Mr. NP Vijaykumar	Mr. R Vidhya Shankar R2- R4 Mr. Ramasamy Meyyappan-R5 R6 R8

40.	Comp App (AT) (CH) No. 60/2023	A Deivanai & 2 Ors. Vs Arunkarthik Textiles Pvt Ltd & 7 Ors	Mr. Ramaswamy Meyyappan	Mr. R Vidhya Shankar R4
41.	Comp App (AT) (CH) (Ins) No. 318/2022 For Stay IA No. 673/2022 For Exemption IA No. 674/2022	Chief Executive Officer Vs P. Sriram, Liquidator of Bharat Coal Chemicals Ltd.	Mr. Saai Sudharsan	Mr.S Sathiyarayanan

02.00 PM

**In the Court of Hon'ble Mr. Justice Yogesh Khanna, the Officiating Chairperson,
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 77/2022	Aruppukottai Shri Ramalinga Spinners Pvt Ltd Vs D Senthilkumar&9 Ors WITH	Mr. H Karthik Seshadri	Mr.AR Ramanathan R1 Mr. Bhagavath Krishnan- R4-R6 Mr.Surya Teja SS Nalla R7 Ms. Priyadarshini Natarajan- R8 Mr. Ashwin Shanbhag R10
2.	Comp App (AT) (CH) No. 79/2022 Contempt Case No. 7/2023	Tamilnadu Jai Bharath Mills Ltd. Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Mr. Ashwin Shanbhag	Mr. Bhagavath Krishnan- R3-R5 Mr.Surya Teja SS Nalla R6 Ms. Priyadarshini Natarajan- R7 Mr. NP Vijaykumar R8 Mr. H Karthik Seshadri R9 Mr. AR Ramanathan R10
3.	Comp App (AT) (CH) No. 82/2022 Contempt Case No.6/2022 For Directions IA No. 98,179,180, 298,1188/2023 & 642/2026 For Urgent Hearing IA No. 257/2026	D Kothai Vs D Senthil Kumar & 9 Ors WITH	Mr. Surya Teja SS Nalla	Mr. Bhagavath Krishnan R3, R5 & R6 Mr. Ashwin Shanbhag R7 Mr. H Karthik Seshadri R8 Ms. Priyadarshini Natarajan- R9
4.	Comp App (AT) (CH) No. 83/2022 Contempt Case No.7/2022 For Directions IA No. 99, 1190/2023 IA No. 883/2023	T R Dhinakaran & 3 Ors Vs Shri Ramalinga Mills Pvt Ltd & 6 Ors WITH	Mr. Bhagavath Krishnan	Mr.AR Ramanathan R2 Mr.Surya Teja SS Nalla R3 Ms. Priyadarshini Natarajan- R4 Mr.Ashwin Shanbhag R6 Mr. H Karthik Seshadri R7
5.	Contempt Case (AT) No. 01/2025 in Comp App (AT) (CH) No. 82/2022	D Kothai Vs D Senthilkumar&9 Ors	Mr. C Vigneswaran	Mr. AR Ramanathan R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on e-mail ID: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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